

**For office use Only**

Entry No.-...../2022

Seat No. ....

Affix latest passport size  
Photograph and sign  
across the same  
in such a way that part  
of the signature should  
come on photograph and  
the remaining part on  
the application.

To,  
The Registrar (Administration),  
High Court of Bombay at Goa,  
Penha-de-Franca, Porvorim – Goa.

**Subject: Application for the post of** \_\_\_\_\_

1.	Name of the Applicant (in Block letters)	:	Mr/Ms	Name	Middle name	Surname
2.	Date and place of Birth	:	<b>Date :</b>			
			<b>Place :</b>			
3.	Age on the date of publication of the advertisement (YY/MM/DD)	:				
4.	Gender (Male/Female)	:				
5.	Visible identification marks	:				
6.	Marital Status (Married/Unmarried/Divorced)	:				
7.	In case of change in name/ surname, documents attached in support thereof	:				
8.	Full Address for correspondence (In block letters)	:				

9.	Permanent Address	:			
10.	Whether the candidate belongs to Scheduled Caste/Scheduled Tribes/De-notified Tribes/ Nomadic Tribes/Other Backward Classes recognized by the Government	:			
11.	Mobile No.	:			
12.	Email ID	:			
13.	Aadhar No.	:			
14.	Valid Employment Exchange Reg. No., if any	:	No.	Valid upto :	
15.	Valid residence certificate of 15 years residence in the State of Goa is attached (YES or NO)	:			
16.	a.	Mother tongue	:		
	b.	Other languages which the candidate can speak and/or read and/or write (YES or NO)	:	Marathi	Hindi
			:		English
	c.	Knowledge of Konkani language (YES or NO)	:		
d.	Document attached as proof of knowledge of Konkani	:			
17.	a.	Whether the applicant has any relatives in the judiciary	:		
	b.	Give the details of relative with name, designation & relationship.	:		
Name		Org. Name	Designation	Relation with candidate	

18.	a.	Whether the applicant is a Government employee.	:			
	b.	Whether application is routed through proper channel.	:			
19.	<b><u>Educational Qualifications :</u></b>					
Sr. No.	Course/Degree	Board/University	Year of passing	Marks obtained	Out of Marks	Class
<b>(Note : May attach additional sheets, if required)</b>						
20.	<b>Details about Driving Experience</b>					
Name and Address of Employer etc.		Designation	Nature of work	Period		
				From	To	
21.	<b>Particulars about Driving License</b>					
Name and Address of R.T.O. Office						
License No.						
Type of License	LMV	HMV	OTHER			
Valid From						
Valid Till						

22.	Whether candidate has knowledge about maintenance and ordinary repairs of vehicle	:	YES	NO
Type of vehicle		LMV	HMV	OTHER
Details				
23.	Is there any criminal or civil proceedings held/pending against the candidate or is he convicted by Criminal Court or held guilty/ facing disciplinary enquiry/proceeding?	:		
24.	Details of two respectable persons who know the candidate and who have issued the Character certificates <b>Form 'B'</b>			
Sr. No.	Name	Address	Mobile Number	
25.	e-challan receipt Number with Date	:		
26.	List of enclosures/documents (All annexed documents must be self attested except Declaration and character certificates [Forms A & B] which should be original)	:		

Dated:

Name and Signature of Applicant

**FORM 'A'**

**(To be submitted in original)**

**D E C L A R A T I O N**

1) I the applicant Shri/Smt./Kum.....do hereby declare that there is no civil or criminal prosecution pending against me nor have I been held guilty or convicted by a Criminal Court nor am I facing any disciplinary/criminal enquiry. I have not been debarred by any Union or State Public Service Commission or Government or Public Body from seeking Employment.

I do understand that in the event of particulars or information given herein being found false or incorrect, my candidature for the post is liable to be rejected or cancelled. In the event of any information found to be false or discrepancies in the particulars being detected after my appointment, my services shall be terminated without any notice to me.

2) I have \_\_\_\_\_ (Number of) living child/children as on today. Out of which number of child/children born after 28<sup>th</sup> March, 2005 is \_\_\_\_\_ (mention dates of birth, if any).

I am aware that, if any total number of living children are more than two, due to the children born after 28<sup>th</sup> March, 2005, I am liable to be disqualified for the same post.

I do hereby declare that all the entries made in the Application Form and the aforesaid declaration are true and correct to the best of my knowledge and belief.

Place :-

Date :-

Name and Signature of Applicant

**FORM 'B'**

**(To be submitted in original)**

**CHARACTER CERTIFICATE**

This to certify that Mr. \_\_\_\_\_, son of \_\_\_\_\_, residing at \_\_\_\_\_, who is applying for the post of Driver (Staff Car), on the Establishment of High Court of Bombay at Goa is well known to me for past \_\_\_\_\_ years and the candidates character and conduct are good .

Date:

Place:

Signature of the Person

Issuing Certificate

Details of the Person Certifying:

Name:

Address:

Mobile/Land Line (with STD code) No.: